



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,4th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION  
BENCH - I) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
23	PIL/49/2019	PRITISHA BORAH <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, P H E SC, HEALTH
24	WP(C)/2884/2019 FIXED	M/S. BRAHMAPUTRA IRON AND STEEL CO. PVT. LTD. AND 5 ORS. <b>Versus</b> THE STATE BANK OF INDIA AND ANR.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. A PARVEZ MR D GOGOI MR. B ROY
25	WP(C)/5800/2019 FIXED	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> JIBAN CHANDRA DAS AND 19 ORS.	MR G GOSWAMI MS. T KALITA	DR. J L SARKAR DR. J L SARKAR MR G J SHARMA MR G J SHARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2828/2019 <b>in</b> WP(C)/5800/2019	JIBAN CHANDRA DAS AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 17 ORS.	DR. J L SARKAR MR G J SHARMA	SC, NF RLY
26	WP(C)/6500/2019	RATNADEEP DUTTA ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	SC, NF RLY
27	WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
28	WP(C)/6572/2019	M/S. JAGADHATRI GRAMIN INDANE VITRAK <b>Versus</b> STATE BANK OF INDIA AND 4 ORS.	MR. D K BAGCHI	

**ADMISSION**

29	WA/222/2019 FIXED	STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICE SOCIETY <b>Versus</b> M/S GLOBAL AGRI SYSTEM PVT. LTD. AND ANR	MR. K N CHOUDHURY MR. J PATOWARY	
30	WA/232/2019	SRI SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/2904/2019 <b>in</b> WA/232/2019	SRI SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA	SC, HEALTH
31	WA/235/2019 B/O	SRI BISWA KAMAL DUARAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. J ABBAS	SC, FOREST
32	WA/237/2019 CAVT. NO.0875/2019 B/O	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> HIROHITO HABIB AND ANR	MR. D SAIKIA MS. ARUNDHATI BORA MR. B GOGOI MS. A DAS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2948/2019 <b>in</b> WA/237/2019	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> HIROHITO HABIB	MR. D SAIKIA MS. ARUNDHATI BORA MR. B GOGOI MS. A DAS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
68 Cont.Cas(C)/509/2019	K. LAKSHMITON SINGHA <b>Versus</b> MANINDER SINGH, I.A.S.	MS. S B CHOUDHURY MS. R SULTANA	
69 WP(C)/6461/2019	JAYANTA KR. ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. SC. BTC
70 WP(C)/6467/2019 B/O	ZIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. H R KHAN MRS N GOSWAMI MS. M BARMAN MR. N I MAZARBHUYAN	SC, HEALTH
71 WP(C)/6487/2019 B/O	HOMESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.
72 WP(C)/6494/2019	DEEPA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
73 WP(C)/6510/2019	AZHAR UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS C M DEKA MR. N AHMED MR. D HUSSAIN MR M AHMED	SC, SEC. EDU.
74 WP(C)/6517/2019	PRAMILA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	SC, ELEM. EDU GA, ASSAM SC. BTC SC, FINANCE
75 WP(C)/6570/2019 B/O	ABDUL ODUD BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR. U K NAIR MR. J RAHMAN KAKALI DEVI	SC, SEC. EDU. SC, FINANCE DEPTT.
<b>ADMISSION</b>			
76 WP(C)/7649/2018 FIXED	PUNYA ACHARYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R C SAIKIA MS. K SAIKIA MS. R GOHAIN	SC, SEC. EDU.
77 WP(C)/7651/2018 FIXED	RATUL BORAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	SC, SEC. EDU.

78	WP(C)/7842/2018 FIXED	SARAT CHANDRA SARMAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. R GOHAIN	SC, SEC. EDU.
79	WP(C)/2083/2019 FIXED	SULTANA BEGUM LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU GA, ASSAM
80	WP(C)/4874/2019 FIXED	OM PRAKASH MISRA <b>Versus</b> REGISTRAR, ASSAM UNIVERSITY, SILCHAR	MR. M H LASKAR PETITIONER IN PERSON	MR. S C KEYAL SC, ASSAM UNIVERSITY
81	WP(C)/4884/2019 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES <b>Versus</b> THE ACADEMIC REGISTRAR AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	MR. S BORTHAKUR ASSTT.S.G.I. SC, HEALTH

**ORDERS**

82	WP(C)/2104/2015 FIXED	SMTI. KANAN BARDALAI <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	SC, AG(R4) SC, ELEMENTARY EDUCATION(R1&2) SC, PENSIONR5
83	I.A.(Civil)/2887/2019 CONNECTED WITH ITEM NO. 80 IN THE PART -II HEARING LIST RELATING TO CIVIL BENCH-II <b>in</b> WP(C)/5679/2017	SHEKHAR DAS, M.SC, B.ED <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. S K DAS MR R KARIM	SC, SEC. EDU. MR. S F CHISTIE MS. M NEOG
84	I.A.(Civil)/2939/2019 B/O <b>in</b> WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
	<b>WITH</b> WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A.U. AHMED DR. B U AHMED MR K UDDIN MR. A K AZAD MS. H SARMA	SC, HIGHER EDU  GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 79 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
66	I.A.(Civil)/2569/2019 in WP(C)/4075/2019	UNION OF INDIA AND 5 ORS <b>Versus</b> ARUP JYOTI KARMAKAR		MR. U K NAIR MS. N SHYAMAL MR. M P SARMA
	<b>WITH</b> WP(C)/4075/2019	ARUP JYOTI KARMAKAR <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. P BHATTACHARYA MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2438/2019 in WP(C)/4075/2019	ARUP JYOTI KARMAKAR <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. P BHATTACHARYA MR. U K NAIR	ASSTT.S.G.I.
<b><u>WITHDRAWAL</u></b>				
67	WP(C)/5813/2019 B/O	ANANTA NATH DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, AG SC, GMC
<b><u>MOTION</u></b>				
68	WP(C)/6356/2019 FIXED	MAKUNDA DEKA AND 39 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MD. I AHMED	SC, HEALTH SC, FINANCE
69	WP(C)/6446/2019	KAGAJKAL MAZDOOR SANGH AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	ASSTT.S.G.I.
70	WP(C)/6447/2019	NOZRUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
71	WP(C)/6457/2019	CHINU ROUTH (DAS) <b>Versus</b> THE ALLAHABAD BANK AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ALLAHABAD BANK
72	WP(C)/6459/2019	JINTUMANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY	GA, ASSAM
73	WP(C)/6463/2019	KIRON SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N K MURRY	GA, ASSAM

74	WP(C)/6468/2019	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	ASSTT.S.G.I.
75	WP(C)/6469/2019	M/S. HOTEL BRIDEWAY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY MR K ROY MR. J P MORE	ASSTT.S.G.I. SC, ESIC
76	WP(C)/6495/2019	RANGLAL MANDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S DAS MR. T DEWAN	GA, ASSAM SC. REVENUE
77	WP(C)/6498/2019	SHEEFA BEGUM TAPADAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.
78	WP(C)/6564/2019 B/O	MADHURAM KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MS F INTAZ MR. M AHMED MRS J BORAH	SC, PNRD
<b>ADMISSION</b>				
79	WP(C)/3/2019 B/O	IKBAL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPT.)
80	WP(C)/1693/2019 B/O	BHARATI DEURI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. A K SARMA MR H J TAMULI MR. N KALITA MR D KALITA	MS. N KAKATI (R8,R10,R11) MR G BHARADWAJ (R8,R10,R11) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
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14)	MR. A SARMA	03-09-2019	To	31-10-2019



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),  
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>				
14	CRL.A(J)/96/2017 FIXED, BY SLIP	SMT. PADMABATI MARDI @ PADMAMOTI <b>Versus</b> THE STATE OF ASSAM	MR.B NATH AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 7**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, RELATING TO CIVIL  
BENCH ( MAC.APPEAL MATTERS ) ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

32	I.A.(Civil)/2602/2019 B/O in MACApp./67/2018  <b>WITH</b> MACApp./67/2018	FAKAR UDDIN TALUKDAR <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND ANR  ORIENTAL INSURANCE CO. LTD. <b>Versus</b> FAKAR UDDIN TALUKDAR AND ANR.	MR S DEY    MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. N MODI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA  MR S DEY MR. T ROY MS. B SARKAR MS. S RAJKUMARI (R2)
33	I.A.(Civil)/2893/2019 in MACApp./9906/2019  <b>WITH</b> MACApp./9906/2019 (Filing Number)	MRS. ALIMONI BHUYAN <b>Versus</b> MD. SADEK ALI AND 2 ORS.  MRS. ALIMONI BHUYAN <b>Versus</b> MD. SADAK ALI AND 2 ORS	MR. A GANGULY MR. A DHANUKA	
34	I.A.(Civil)/2906/2019 in MACApp./9910/2019  <b>WITH</b> MACApp./9910/2019 (Filing Number)	SUDESH SHARMA <b>Versus</b> SRI DHURBA DAS AND 2 ORS.  SUDESH SHARMA <b>Versus</b> SRI DHURBA DAS AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	

LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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14)	MR. A SARMA	03-09-2019	To	31-10-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,4th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - IV) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
63	Cont.Cas(C)/506/2019	KALPANA SARKAR <b>Versus</b> NAREN CHANDRA BASUMATARY, ACS	MR. K N CHOUDHURY MR. D J DAS	
64	Cont.Cas(C)/512/2019	NABA KUMAR NATH <b>Versus</b> KAMAL KUMAR BAISHYA	MS. S K NARGIS MS. A MESEN	
65	Cont.Cas(C)/513/2019	RAZEDA KHATUN <b>Versus</b> ATIKA SULTANA	MR. L R MAZUMDER MR. A Z AHMED	
66	Cont.Cas(C)/516/2019	SUBUDH DAS <b>Versus</b> NAREN CHANDRA BASUMATARY, ACS AND 2 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	
67	WP(C)/6041/2019 FIXED	OLIMPIKA BORAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
68	WP(C)/6229/2019 FIXED	M/S MOHANS PUBLICITY <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 4 ORS	MR D DAS MR S KHOUND MR R SHARMA MR. K MOHAMMED	SC, NF RLY
69	<b>WITH</b> WP(C)/5806/2019	M/S MOHANS PUBLICITY <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR R SHARMA	SC, NF RLY
	<b>WITH</b> I.A.(Civil)/2730/2019 <b>in</b> WP(C)/5806/2019	M/S MOHANS PUBLICITY <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 4 ORS	MR D DAS MR S KHOUND MR R SHARMA	SC, NF RLY
70	WP(C)/6269/2019 FIXED	M/S. NORTH EAST CHANNEL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS L BORUAH MISS. M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC. HEALTH AND FAMILY WELFARE
71	WP(C)/6535/2019 B/O	NAZRUL ISLAM AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE	GA, ASSAM SC, REVENUE

72	WP(C)/6543/2019 B/O	MAJIBAR ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC, REVENUE
73	WP(C)/6545/2019 B/O	HANIFA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC, REVENUE
74	WP(C)/6546/2019 B/O	NURUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R P SHARMA MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC, REVENUE
75	WP(C)/6551/2019 B/O	RSH AGRO PRODUCTS LTD. AND ANR. <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. A GANGULY SC, PNB
76	WP(C)/6561/2019 B/O	MIRAJ ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC, REVENUE
77	WP(C)/6565/2019 B/O	A MALEK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH	SC, REVENUE
78	WP(C)/6567/2019 B/O	AFAJUDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC, REVENUE

**ORDER (STAY VACATING)**

79	I.A.(Civil)/2950/2019 B/O in WP(C)/1646/2019 <b>WITH</b> WP(C)/1646/2019	RAMESH KAMAN AND 5 ORS <b>Versus</b> PAYAL OSHAN GOSWAMI AND 9 ORS  PAYAL OSHAN GOSWAMI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	   MR. R SARMA MS B DEVI	MR. R SARMA   GA, ASSAM MR. P J SAIKIA (R7-R12) MR. S BORTHAKUR(R7-12) MR. B BURAGOHAIN (R7- R12) MS. P BORAH(R7-12) MR. R GOHAIN (R7-12) SC, REVENUE
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**ADMISSION**

80	WP(C)/275/2019 B/O	M/S. GLOBAL AGRI SYSTEM PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G UZIR MR. K BHATTACHARJEE MR. M SAIKIA	MR. K N CHOUDHURY (R1- R4) GA, ASSAM MR. J PATOWARY (R1-R4)
81	WP(C)/276/2019	M/S. GLOBAL AGRI SYSTEM PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G UZIR MR. K BHATTACHARJEE MR. M SAIKIA	MR. K N CHOUDHURY (R1- R4) GA, ASSAM MS. R DEKA (R1-R4) MR. J PATOWARY (R1-R4)
82	WP(C)/4495/2019 FIXED	SUBUDH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	GA, ASSAM MR. S B SARMA SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019

10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**[ For Wednesday,4th September 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL  
BENCH (CRL.A.MATTERS) ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
36	Tr.P.(CrI.)/33/2019	THE UNION OF INDIA <b>Versus</b> ABDUL SALAM AND ANR.	MR. B SARMAH (SR. S.C., DRI)	

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
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12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 11**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
39	Tr.P.(C)./69/2019	JHUMA DAS SINGHA @ JHUMA DAS <b>Versus</b> AMIT SINGHA	MR. J P DAS	
40	Tr.P.(C)./70/2019	JAYA HALOI DAS <b>Versus</b> AKSHAY DAS	MR. SHEELADITYA	
41	CRP(I/O)/286/2019	SEWALI RAJBONGSHI <b>Versus</b> HEMANTA KR. DAS @ HEMANTA RAJBONGSHI (F)	MR D K BORDOLOI	
<b>ADMISSION</b>				
42	Arb.A./13/2019 FIXED	M/S. S. S. ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR. R DUBEY ,SC, A A I ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2318/2019 in Arb.A./13/2019	M/S. S. S. ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. P N GOSWAMI MR. K P PATHAK	SC, A A I
43	MFA/214/2019	M/S SOMYA PRATHAM UDYOG <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN	SC, NF RLY
44	MFA/215/2019	SMT. GANGA TAMANG AND ANR <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
45	MFA/216/2019	MAMINUL HAQUE <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
<b>ORDERS</b>				
46	Intest.Cas./1/2006 WITH LCR, FIXED	DAMAYANTI BORA <b>Versus</b> NEELAMANI BORA and ORS.	MRS.S BORA DR.Y K PHUKAN	MR.A D CHOUDHURY MR.H KASHYAP
47	Review.Pet./102/2017 WP(C) 388/2015(D/O), WP(C) 369/2015(D/O), WA 472/2015(D/O), WP(C) 287/2015(D/O), FIXED	THE STATE OF ASSAM and ANR <b>Versus</b> LEKHAN LAHAN L.P. SCHOOL and 2 ORS	MR.D SAIKIA MR.N SARMA SC, EDUCATION MR. N BORAH	

48	<b>WITH</b> Cont.Cas(C)/357/2015	LEKHAN LAHAN L.P. SCHOOL, LAKHIMPUR <b>Versus</b> UDHAB CH. DAS and ANR.	MR.D BORAH MR.N BORAH	MR.R MAZUMDARR-2 MR.N SARMA(R-2) MR.D CHETIA(R-2)
49	<b>WITH</b> Cont.Cas(C)/358/2015	BALIPARA SINGIDOLONI JANAJATI L.P. SCHOOL, LAKHIMPUR <b>Versus</b> UDHAB CH. DAS and ANR.	MR.D BORAH MR.N BORAH	
50	<b>WITH</b> Cont.Cas(C)/366/2015	NITYANANDA BORAH <b>Versus</b> UDHAB CH. DAS and ANR.	MS.M BORAH MR.R GOGOI MR.N BORAH	MR.R MAZUMDAR(R-2) MR.N SARMAR-2 MR.D CHETIA(R-2)
51	<b>WITH</b> Cont.Cas(C)/369/2015	HIRANYA KR. DEKA <b>Versus</b> UDHAB CH. DAS and ANR.	MS.M BORAH MR.R GOGOI MR.N BORAH	MR.R MAZUMDAR(R-2) MR.N SARMAR-2 MR.D CHETIA(R-2)
52	<b>WITH</b> Review.Pet./95/2017	THE STATE OF ASSAM and ANR <b>Versus</b> BALIPARA SINGIDOLONI JANAJATI L.P. SCHOOL and 2 ORS	MR.D SAIKIA MR.N SARMA MR.A DEKA	
53	<b>WITH</b> Review.Pet./105/2017	THE STATE OF ASSAM and ANR <b>Versus</b> SRI HIRANYA KR DEKA and ANR	MR.D SAIKIA MR.N SARMA SC, EDUCATION MR.A DEKA	
54	<b>WITH</b> Review.Pet./106/2017	THE STATE OF ASSAM and ANR <b>Versus</b> NITYANANDA BORAH and ANR	MR.D SAIKIA MR.N SARMA SC, EDUCATION MR.A DEKA	
55	Tr.P.(C)/60/2019 FIXED	ANAMIKA DAS SHARMA <b>Versus</b> LOHIT RANJAN SHARMA	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH	
56	Review.Pet./125/2019 in WP(C)/3999/2014 (Disposed), WITH WP(C) 5559/14(D/O)	NAREN THAKURIA AND 110 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR N DUTTA MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
57	I.A.(Civil)/498/2019 WITH LCR, FIXED in Arb.A./4/2019 <b>WITH</b> Arb.A./4/2019	UNION OF INDIA <b>Versus</b> M/S TAMA FABRICATION WORKS  UNION OF INDIA <b>Versus</b> M/S TAMA FABRICATION WORKS	MR. S C KEYAL ASSTT.S.G.I.  MR. S C KEYAL ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUHDURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019

12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019





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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 13**

**[CIVIL BENCH - III & IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 80 TO 147 ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
60	WP(C)/6199/2014 FIXED	MD SAHIDUR RAHMAN and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.J AHMED MD.S ISLAM MR.A M KHAN MS.S KALITA MR.A HOQUE	GA, ASSAM MR.S SARMA SC, DLR
<b>ORDERS</b>				
61	Review.Pet./106/2019 WP(C) 3131/2016(D/O), FIXED	THE DEPUTY COMMISSIONER, KAMRUP (METRO) DISTRICT, <b>Versus</b> SRI DIPENDRA ADHIKARI AND 10 ORS.	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI	GA, ASSAM MS. A BHATTACHARYYA MR. P KALITA MR. B M CHOUDHURY SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 04/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 15**

**[CRIMINAL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL  
BENCH (CRL.REV.P. AND CRL.PET. MATTERS) ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	Crl.Rev.P./366/2019	BIKRAM KUMAR SONAR <b>Versus</b> ANJALI THAPA	MR. J LASKAR	
57	Crl.Rev.P./367/2019	DR. TARA PRASAD DAS <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR S BHARALI MR. M DAS MS. N SULTANA MR. N K NEOG	PP, ASSAM
58	Crl.Pet./932/2019 FIXED	DIGANTA CHAKRABORTY <b>Versus</b> DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI SC, ED
59	Crl.Pet./1001/2019	NITUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR I RAFIQUE MD B ZAMAN MS. M DEKA	PP, ASSAM
60	Crl.Pet./1003/2019	ANIL ROI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BORA	PP, ASSAM
61	Crl.Pet./1005/2019	NURUL HUSSAIN @ NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P SHARMAH	PP, ASSAM
62	Crl.Pet./1006/2019	MUSTT. NURESHA KHATUN @ NURECHA <b>Versus</b> THE STATE OF ASSAM	MS N N AHMED MR. T ISLAM	PP, ASSAM
63	Crl.Pet./1007/2019	SANJIB KR. RAY <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER	PP, ASSAM
64	Crl.Pet./1008/2019	MD. MOINUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	PP, ASSAM
65	Crl.Pet./1009/2019	PRABHU KUMAR PODDAR <b>Versus</b> THE STATE OF ASSAM	MS. K JAIN MS. N K PODDAR	PP, ASSAM
66	Crl.Pet./1010/2019	KAILASH KAKATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	PP, ASSAM

67	Crl.Pet./1011/2019	UTTAM KUMAR GOGOI <b>Versus</b> SMT. RUNJUN GOGOI CHANGMAI	MR. P J SAIKIA MS M NIROLA	
<b>ADMISSION</b>				
68	Crl.Pet./1003/2015 WITH LCR 1 FILE, FIXED	MAHINDER SINGH @ MAHINDER SINGH RAJPUT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.M MAHANTA MR.M CHOUDHURY	MR.Z ALAM(R-2) MR.S P BHATTACHARJEE(R-2) MR.K K GOSWAMIR-2 PP, ASSAM
69	Crl.Pet./233/2017 WITH LCR FIXED	LALTHLIRLIEN DARNGAWN <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR. P N GOSWAMI ( R2 ) PP, ASSAM
70	Crl.Pet./103/2018 FIXED	SONTOSH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA	MR. P C DEY PP, ASSAM
<b>ORDERS</b>				
71	Crl.Rev.P./157/2019 FIXED	IDRISH ALI <b>Versus</b> MORTAZA KHATUN	MR A ALI MS. M KHATUN	
72	I.A.(Crl.)/710/2019 in Crl.Rev.P./7075/2019	ABDUL KALAM LASKAR @ KALAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./7075/2019 (Filing Number)	ABDUL KALAM LASKAR @ KALAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR. (F)		
73	Crl.Pet./859/2019 FIXED	PARESH DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. P BARMAN	PP, ASSAM
74	Crl.Pet./883/2019 FIXED	DIPAN PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K SAH	PP, ASSAM
75	Crl.Pet./885/2019 WITH OFFICE NOTE FIXED	MAHAMMAD ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
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10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
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13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Wednesday,4th September 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL BENCH - III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
83	Bail Appln./2465/2019 B/O	MD. HOBIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
<b>MOTION (BA)</b>				
84	Bail Appln./2617/2019	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
85	Bail Appln./2618/2019	SALMAN KHURSID MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MR. A AHMED	PP, ASSAM
86	Bail Appln./2619/2019	SARIF UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. A AHMED	PP, ASSAM
87	Bail Appln./2620/2019	MD. MONIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM
88	Bail Appln./2621/2019	SMT. MANJU HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MRS. S KALITA MR. B KHATONIAR	PP, ASSAM
89	Bail Appln./2622/2019	AFZAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
<b>MOTION</b>				
90	AB/2909/2019	KARAN NARARY <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
91	AB/2910/2019	MRS. NAVANITA DAS <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
92	AB/2911/2019	BAHARUL ISLAM @ BAHARUL <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM
93	AB/2912/2019	DELBAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	Mr M U Ahmed MR FAIZUL HOQUE	PP, ASSAM
94	AB/2913/2019	ALIRAM TANTI @ OLI NAG <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM

95	AB/2914/2019	JULHASH KHAN <b>Versus</b> THE STATE OF ASSAM	MR. H A AHMED MS. M DAS	PP, ASSAM
96	AB/2915/2019	TAPAN KR. ROY @ PRADHANI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
97	AB/2916/2019	SMTI AMARJYOTI CHETRI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	PP, ASSAM
98	AB/2917/2019	KHAGEN DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI MR. A D CHOUDHURY	PP, ASSAM
99	AB/2918/2019	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS D THAKURIA	PP, ASSAM
100	AB/2919/2019	MD. FAYJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MD B ZAMAN MS. M DEKA	PP, ASSAM
101	AB/2920/2019	MOHIBUL HOQUE @ MAHIBUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR J HUSSAIN	PP, ASSAM
102	AB/2921/2019	LAKHESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. R K TALUKDAR MR. R BORO MR. C BARUAH	PP, ASSAM
103	AB/2922/2019	CHIRANJIT KONWAR <b>Versus</b> THE STATE OF ASSAM	K U AHMED	PP, ASSAM
104	AB/2923/2019	PABITRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. H MAZUMDER	PP, ASSAM
105	AB/2924/2019	ASHOK KR. JAIN <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MS. N BORDOLOI MR. A PHUKAN	PP, ASSAM
106	AB/2925/2019	MD. RAFIQUK ISLAM AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR J RAHMAN	PP, ASSAM
107	AB/2926/2019	SULTAN ALI AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. A AHMED	PP, ASSAM
108	AB/2927/2019	BINOD BIHARI SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
109	AB/2928/2019	ANANTA KHODAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. P BHUYAN MR. S DUTTA	PP, ASSAM
110	AB/2929/2019	SALIM MURTAZA AHMED <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS. L ISLAM	PP, ASSAM
111	AB/2930/2019	HACHEM ALI @ HASHEM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED	PP, ASSAM
112	AB/2931/2019	RINGKU SHARMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. G J GOSWAMI MR. P K CHETRY	PP, ASSAM
113	AB/2932/2019	SAMSUL HAQUE KHAN @ SAMSUL HAQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY MS. L BORAH	PP, ASSAM

114	AB/2933/2019	MOZAMMEL HOSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
115	AB/2934/2019	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P CHITTAWAT MR. J A AHMED	PP, ASSAM
116	AB/2935/2019	SONMOINA DAS @ AKSHAYA DAS <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. D CHETIA MR. M A I HUSSAIN	PP, ASSAM
117	AB/2936/2019	ANJUWARA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. K KALITA MR E SHITIRI	PP, ASSAM
118	AB/2937/2019	EZAZUL HOSSAIN @ EZAZUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,4th September 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 17**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
45	CRP/119/2019	MADHUCON PROJECTS LTD. <b>Versus</b> PRASANTA BORAH AND 2 ORS	MR. K M HALOI MR B DAS MR. B C DAS	SC, NHAI MRS. R BORAH
<b><u>ADMISSION</u></b>				
46	RFA/81/2019	M/S STAR ARGO ENTERPRISE <b>Versus</b> M/S M. K. AUTOMOBILES AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
47	RSA/181/2019 FIXED	ABDUS SALAM TALUKDAR <b>Versus</b> JAHANGIR ALOM AND 11 ORS.	MR. S K GHOSH MR. D MAZUMDAR MR. N I KHAN MS F AHMED	
	<b>WITH</b> I.A.(Civil)/2910/2019 <b>in</b> RSA/181/2019	ABDUS SALAM TALUKDAR <b>Versus</b> JAHANGIR ALOM AND 11 ORS	MR. S K GHOSH MR. D MAZUMDAR MR. N I KHAN MS F AHMED	
48	RSA/182/2019	GOBINDA DAS <b>Versus</b> SMTI. BHARATI DAS AND 10 ORS.	MR. L K BORAH	
	<b>WITH</b> I.A.(Civil)/2921/2019 <b>in</b> RSA/182/2019	GOBINDA DAS <b>Versus</b> SMTI. BHARATI DAS AND 10 ORS.	MR. L K BORAH	
<b><u>ORDERS</u></b>				
49	I.A.(Civil)/499/2019 WITH LCR 1 FILE, B/O <b>in</b> RFA/57/2015	SRI PRANTIK MAZUMDAR <b>Versus</b> SRI PRONOJIT MAZUMDAR and 2 ORS	MR S DEY	
	<b>WITH</b> RFA/57/2015	SRI PRANTIK MAZUMDER <b>Versus</b> SRI PRONOJIT MAZUMDER and 2 ORS	MR.S DEY MR.P K DEBROY	
	<b>WITH</b> I.A.(Civil)/379/2018 <b>in</b> RFA/57/2015	PRANTIK MAZUMDAR <b>Versus</b> PRONOJIT MAZUMDAR AND 2 ORS	MR. S DEY	

**WITH**  
I.A.(Civil)/497/2019  
**in** RFA/57/2015

SRI PRANTIK MAZUMDAR  
**Versus**  
SRI PRONOJIT MAZUMDAR and 2 ORS

MR S DEY

50 I.A.(Civil)/2911/2019  
**in** RSA/10327/2019

ON THE DEATH OF JASIM UDDIN  
MAZUMDAR, HIS LEGAL HEIRS MUSSTT  
AYESHA SULTANA LASKAR AND 5 ORS  
**Versus**  
MD. ANIS AHMED LASKAR AND 9 ORS.

MR. D CHAKRABARTY

**WITH**  
RSA/10327/2019  
(Filing Number)

ON THE DEATH OF JASIM UDDIN  
MAZUMDAR, HIS LEGAL HEIRS MUSSTT  
AYESHA SULTANA LASKAR AND 5 ORS  
**Versus**  
MD. ANIS AHMED LASKAR AND 9 ORS

51 I.A.(Civil)/2919/2019  
**in** RSA/11020/2019

SRI UDDHAB BARMAN  
**Versus**  
SRI GOPAL BARMAN AND 5 ORS.

MR. P S DEKA  
MR. B K BHAGAWATI  
MS P DAIMARI  
MS K KALITA

**WITH**  
RSA/11020/2019  
(Filing Number)

SRI UDDHAB BARMAN  
**Versus**  
SRI GOPAL BARMAN AND 5 ORS

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL BENCH - III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

119	Crl.Pet./993/2019 WITH OFFICE NOTE FIXED	ARUP SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS	PP, ASSAM
120	AB/2859/2019 FIXED	AKHIRUL ISLAM @ AKHIRUL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
121	AB/2953/2019 B/O	DILIP DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MR. N SARMAH	PP, ASSAM

**BAIL HEARING**

122	AB/2769/2019 FIXED	DABIRUZ JAMAN <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. J RABHA	PP, ASSAM
123	<b>WITH</b> AB/2770/2019	DABIRUZ JAMAN <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. J RABHA	PP, ASSAM
124	<b>WITH</b> AB/2773/2019	JOY NIRANJAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. J RABHA	PP, ASSAM
125	<b>WITH</b> AB/2775/2019	JOY NIRANJAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. J RABHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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